

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT - IV

45. CP(CAA)-1039(MB)/2020 in CA(CAA)-320(MB)/2020

CORAM:

SHRI RAJESH SHARMA  
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 05.01.2021

NAME OF THE PARTIES: J M Commodities Ltd.

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

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**ORDER**

The Court is convened through Video Conference.

1. Mr. Ajit Singh Tawar a/w Mr. Karshil Shah, Ld. Counsel for the Petitioner Company appear on behalf of the Applicant Company.
2. The Counsel representing the Company sought some time for going through the documents.
3. List this matter for further hearing on 03.02.2021.

Sd/-  
RAJESH SHARMA  
Member (Technical)

Sd/-  
SUCHITRA KANUPARTHI  
Member (Judicial)